

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On M. 30.11.05

Copies of order
sent to all regd.
a copies of said
order prepared
for counsels to
look at.

J
2/12

W
9/12/05
S-12/05

Order dated 30.11.05

Heard Mr.G.S.Panda, I.d.Counsel appearing for the applicant and Mr.B.Dash, I.d.Addl. Standing Counsel appearing for the Respondents

By filing M.A.661/05, the applicant has, virtually, sought for execution of the order dtd.24.12.03 of this Tribunal rendered in O.A.No.683/02.

By filing an objection to the said M.A.661/05, the Respondents have disclosed that the operation of the order dtd.24.12.03 of this Tribunal (that was rendered in O.A. No.683/02) has already been stayed by the Hon'ble High Court of Orissa in WP(C) No. 8271/04 by their order dtd.9.5.05.

As per the order dtd.9.5.05 of the Hon'ble High Court of Orissa (rendered in M.A.No.8254/04) the operation of the order dtd.24.12.03 of this Tribunal shall remain stayed till the final disposal of the writ petition No.WP(C) No.8271/04.

As a consequence, no orders can be passed in the present M.A.661/05 till the disposal of WP(C) No.8271/04 now pending in the Hon'ble High Court of Orissa.

Put up this matter for orders in M.A.No.661/05 after disposal of WP(C) No. 8271/04.

Both the parties should intimate this Tribunal about the progress/disposal of the WP(C) No.8271/04 that is now pending in the Hon'ble High Court of Orissa.

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Send copies of this order to the Applicant and the Respondents of O.A.No.683/02 and free copies of this order be also handed over to the Counsel appearing for both the parties.


Member (J)

30/11/05